

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. A. No. 36 (ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017**

NAME OF THE COMPANY: Rramod Kumar Shah V/s. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

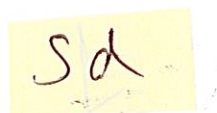
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

Order

These are bunch of fresh petitions under Article 73(4) of the Companies Act, 2013.

Notice be issued to the Respondent returnable on 28th September, 2017. Dasti.



(Ina Malhotra)
Member (J)